

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 108 OF 2017

AND

APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017

AND

APPEAL NO. 184 OF 2017 & IA NOS. 404 & 648 OF 2017

Dated: 27th May, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

APPEAL NO. 108 OF 2017

In the matter of:

Wind World (India) Ltd.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Vishal Gupta
Mr. Paras Choudhary

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishan for R-1
Ms. Shruti Awasthi
Ms. Krishna Singh
Ms. Saroj Bala for R-2

APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017

In the matter of:

Bajaj Finserv Ltd. & Ors.

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Jafar Alam
Ms. Samykya Mukku

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishan for R-1
Ms. Shruti Awasthi
Ms. Krishna Singh
Ms. Saroj Bala for R-2

APPEAL NO. 184 OF 2017 & IA Nos. 404 & 648 OF 2017

In the matter of:

Independent Power Producers Association of India

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Anr.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Hemant Singh
Ms. Soumya Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Ms. Stuti Kishan for R-1

Ms. Shruti Awasthi
Ms. Krishna Singh
Ms. Saroj Bala for R-2

ORDER

We have heard Mr. Jafar Alam, learned counsel for the Appellant in Appeal No. 142 of 2017 at length today.

List this batch of appeals for further hearing on **24.07.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

Bn/kt